

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. C.P.(IB)-1640(MB)/2017

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2022**

NAME OF THE PARTIES: Viral Rajashi Mehta

V/s.

Neptune Ventures & Developers Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

This Bench already vide its order dated 16.06.2022 passed an order recommending to initiate disciplinary proceedings against the RP Mr. Rajendra Indarchand Jain, Email Id: rijainip@gmail.com, Mob : 09869081100, R/at, Flat No. B-601/701, Geetanjali, Kher Nagar, Bandra (East) Mumbai, Maharashtra- 400 051, having registration No. IBBI/IPA-001/IP-P00232/2017-18/0461 with a direction to the registry to communicate the order forthwith to the IBBI.

It appears the said order was not communicated by the Registry as directed. Therefore, the Registrar is once again directed to communicate the above order to the chairman IBBI and also to RP immediately.

List this main company petition on **04.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H.V.SUBBA RAO
Member (Judicial)

/SKS/